National Company Law Tribunal Allahabad Bench

CP NO. 39/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 18.01.2018**

NAME OF THE COMPANY: Share B. G. Ayuaved Bhavan PV+ L+d SECTION OF THE COMPANIES ACT: U/S 252 (3) of the Companies Act of 2013

SI. NO.

Name

Designation

Representation

Signature

1. Ankit Krising PCS Petitioner
2. Krishne Der Uger Adv. Recc.

CP No. 39/ALD/2017

Sh. Ankit Kumar Singh proxy for the petitioner Advocate Shri Navin Pandey. He seeks time for argument, as the original counsel could not arrived due to late running of Train.

The Central Govt. Standing Counsel Sh. Krishna Dev Vyas informs that he is not receipt of a copy of the present petition. Although, the same is served upon to the office of ROC, Kanpur. Therefore, the petitioner through counsel is advised to provide a spare copy to the present petition along with enclosures to the Central Govt. Standing Counsel as well as to the office of the OL, so as to enable them to file representation/ affidavit, if necessary on behalf of R.D and to file a report of the ROC. Such spare copy to be provided within a week.

The matter to be listed on 20th February, 2018.

Date: 18/01/2018

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)